

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 222 of 2013 &
IA No. 336 of 2013**

Dated : 06th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2 – R.7
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

ORDER

Post the matter for further hearing on **14.04.2014.**

**(Rakesh Nath)
Technical Member**
Ts/pr

**(Justice M. Karpaga Vinayagam)
Chairperson**